

now urge the Government of India to reconsider this decision at the earliest. I also call upon the Government to take necessary steps to start the work on the proposed Goa University without any further delay.

(v) DEMANDS FOR ESTABLISHMENT OF A TUBEWELL CORPORATION IN RAJASTHAN

SHRI RAJESH PILOT (Bharatpur): Sir, under Rule 377 I would like to draw the attention of the Government to the following matter of urgent public importance.

The drinking water availability in villages in Rajasthan is still far from satisfactory even after 34 years of freedom and people have to walk miles to fetch water. Establishment of a tubewell Corporation should be given top priority to solve this problem. Initiative from Central Government should be taken immediately and the tubewell Corporation should be established in cooperation with the State Government without further delay.

(vi) DEMAND FOR SETTING UP OF MAJOR INDUSTRIES IN THE PUBLIC SECTOR IN GWALIOR-CHAMBAL DIVISION OF MADHYA PRADESH

SHRI MADHAVRAO SCINDIA (Guna): Sir, under Rule 377 I would like to draw the attention of the Government to the urgent need for setting up a Major industry in the Public Sector in Gwalior-Chambal Division of Madhya Pradesh.

Gwalior-Chambal division of Madhya Pradesh is one of the most economically backward areas in the country. Due to the existence of huge ravines and the constant erosion of soil along the rivers such as Chambal, Sindh and Kuwari which flow through it and the hilly terrain in a fairly large part of the region, the land available for cultivation is much too inadequate not merely to meet employment requirements but also to provide even a subsistence level economy for a large percentage of population living in its

rural areas. Except in Gwalior city, non-existence of even private major and medium industries in the region denies them alternative avenues of employment.

The Prime Minister, Shrimati Indira Gandhi has said that the Government would give priority to setting up of industries in economically backward areas, but no major or even medium industry in the Public Sector has been set up in Gwalior-Chambal Division since Independence. Recently when the M.P. Government announced its decision to set up regional industrial development corporations, initially Gwalior was not included in the list of the cities where these corporations were to be set up. I am grateful to the Chief Minister of Madhya Pradesh for having subsequently accepted my suggestion and having included Gwalior as well in that list.

The economic backwardness of the region is the most important factor responsible for the recurrence of the dacoity problem. The setting up of two major industries in the Public Sector at convenient centres in the region would prove an incentive for starting small and medium ancillary industries. It would thus go a long way in removing the economic backwardness of the region and also act as the most effective measure towards the eradication of the dacoity problem.

It is hoped that the Government would give serious consideration to the pressing need of setting up such major industries in the public sector in Gwalior-Chambal Division.

(vii) DEMAND BY GROWERS IN MADHYA PRADESH FOR PERMISSION TO EXPORT URAD WHOLE OR DAL TO STABILISE ITS PRICE

DR. VASANT KUMAR PANDIT (Rajgarh): Under Rule 377, I would like to draw the attention of the Government to the following matter of urgent importance.